

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
Crl.A.No.1215 of 2005

DEHAL SINGH

Petitioner(s)

VERSUS

STATE OF H.P.

Respondent(s)

(With appln(s) for bail and office report)

WITH APPEAL(CRL) NO. 1216 of 2005

(With appln.(s) for bail)

Date: 06/05/2010 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR

HON'BLE MR. JUSTICE T.S. THAKUR

HON'BLE MR. JUSTICE C.K. PRASAD

For Appellant(s)

Mr. S. Chandra Shekhar, Adv.

Mr. T. Mahipal, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Let these matters be adjourned till
after the summer vacation.

Let it retain position in the list.

(Sheetal Dhingra)
Court Master

(Juginder Kaur)
Court Master